IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR

CP 61/2002 (OA 40/97)

DATE OF ORDER : 2.1.2003

Rohitash Kumar Sharma son of Late Shri Pokar Mal Sharma aged about 35 years, resident of Village & Post Kuharwas District Jhunjhunu. Presently working as Extra Departmental Delivery Agent, Kuharwas Sub Post Office.

....Applicant.

VERSUS

- Department of posts, Ministry of Communication, Dak Bhawan, New Delhi.
 - 2. Shri T.R. Sharma, Chief Post Master General, Rajasthan Circle, Jaipur.
 - 3. Shri Faiz-ur-Rehman, Post Master General, Rajasthan Western Region, Jodhpur.
 - A. Shri R.L. Mali, Superintendent of Post Offices, Jhunjhunu Postal Division, Jhunjhunu.

····Respondents.

Mr. C.B. Sharma, Counsel for the applicant.

Mr. N.C. Goyal, counsel for the respondents.

CORAM

Hon'ble Mr. H.O. Gupta, Member (Administrative)
Hon'ble Mr. M.L. Chauhan, Member (Judicial)

ORDER (ORAL)

This contempt Petition has been filed for alleyed wilful disobedience of the order of the Tribunal dated 9.5.2002 in OA No. 40/97.

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- 2. Learned counsel for the respondents submits that Hon'ble High court has stayed the order of the Tribunal. The learned counsel for the applicant, who is present in the court, confirms this aspect.
- 3. In the circumstances, we are of the opinion that at this stage this Contempt Petition does not lies and is, therefore, dismissed. Notices are discharged
- 4. MAs Nos. 475/2002, 476/2002 and 562/2002 also stand dismissed.

(M.L. CHAUHAN)

MEMBER (J)

(H.O. GUPTA)

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